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(c) Yes, Sir.

(d) Sarapadi Hydroelectric Project (3x30 MW) has been accorded techno-economic approval by Central Electricity Authority in December 1990 at an estimated cost of Rs. 166.02 crores. The investment approval will be given after environment clearance is accorded by Ministry of Environment and Forests.

Three Thermal Project viz. Raichur Thermal Power Station Stage-III (500MW). Vijayanagar Thermal Power Station (500 MW) and Chamalapura Thermal Power Station (500 MW) have been referred to Central Electricity Authority for their clearance. The clearance of these projects is dependent on various inputs/statutory clearances such as coal linkage, clearances of Ministry of Environment and Forests, Central Water Commission on Water availability, Civil Aviation, Transmission System, etc. Karnataka Power Corporation Limited has been requested to tieup inputs/clearances.

## Financial assistance by World Bank to improve distribution of Electricity in Andhra Pradesh

4369. DR. NARREDDY THULASI REDDY: Will the Minister of POW-ER be pleased to state:

(a) whether it is a fact that World Bank has agreed to provide financial assistance for improving distribution and transmission of electricity in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH (a) RAI): and (b) According to APSEB the World Bank has approved a Project for augmentation of electrical distribution system in cyclone prone area in the coastal districts of Andhra Pradesh at a total cost of about crores. The 161 Rs major works covered under the project are provision of 132KV and 33KV injection points erection of overheads

lines/underground cables at various voltage levels, re-engineering of substations and special tools and plants.

## पन-बिजली क्षेत्र में विद्युत उत्पादन में कमी

4370. **श्री विनोद शर्मा :** क्या वि**छुत** मंत्री यह बताने की क्रुपा करेंगे किं :

(क) क्या यह सच है कि अप्रैल, 1992 से जुलाई, 1992 की अवधि के दौरान पन-बिजली क्षेत्र में षिद्युत-उत्पादन में कमी ग्रायी है ;

(ख) यदिहां, तो यह कमी कितने प्रतिशत है ;

(ग) क्या यह सच है कि विद्युत-उत्पादन में कमी ग्राने का प्रमुख कारण जल-भंडारों के स्तर का कम होना है ;

(ध) क्या यह सच है कि इन मामलों में गर्मी की ग्राधिकता के कारण बिजली की खपत प्रपेक्षाकृत ग्राधिक ही होती है ; ग्रार

्ङ) यदि हो, तो समय रहते इन जल-भंडारों का भ्रपेक्षित स्तर बनाये रखने के संबंध में पहले से म्रादेशन दिये जाने के क्या कारण हैं <sup>?</sup>

विद्युत मंत्रालय के राज्य मंत्री (श्री कस्पनाथ राय) : (क) ग्रौर (ख) ग्रप्रैल जुलाई, 1992 की ग्रवधि के दौरान देश में जल विद्युत केन्द्रों से विद्युत उत्पादन का लक्ष्य 21505 मिलियन यूनिट था जबकि इसकी तुलना में वास्तविक विद्युत उत्पादन 21061 मिलियन यूनिट था जो कि 2.1%कमी का द्योतक है ।

(ग) विद्युत उत्पादन में कमी होने के प्रमुख कारणों में जलाशयों में पानीका निम्न स्तर होना है ।

(घ) ग्रीर (ङ) जलाशय ग्रापरेशन भामतौर पर प्रणालीगत त्रावश्यकताओं जैसे सिचाई के लिए जल मुहैया कराया

to Questions

जाना तथा विद्युत उत्पादन के लिए जल मुहैया कराया जाना, के अनुरूप समन्वित आपरेशन पर आधारित होता है । वर्ष 1992-93 के दौरान मानसून में देरी, देरी से आरंभ होने का पूर्वानुमान भारतीय मौसम विभाग (आई०एम०डी०) हारा मई, 1992 में लाया गया है । तथापि, यह प्रत्याशा की गई है कि वर्ष भर सामान्य मानसून रहने, जैसाकि ग्रब अनुसान लगाया गया है, के कारण विद्युत उत्पादन में आंधिक कमी को वर्ष की शेष अवधि के दौरान परा किया जाएगा।

## Non-Payment of Salary to Employees of Assam State Electricity Board

4371. SHRI BHADRESWAR BUR-AGOHAIN: Will the Minister of POWER be pleased to state:

(a) whether the Central Government are aware that Assam is on the verge of an acute power shortage due to stoppage of salary of the employees of Assam. State Electric Board since last months; and

(b) if so, whether the Central Government propose to provide any financial assistance to Assam State Electric Board in order  $t_0$  resolve the crisis?

THE MINISTER OF STATE MINISTRY OF POWER OF THE (SHRI KALP NATH RAI): (a) and (b) According to Assam State Electricity Board, there has been cash problem as the Board has received Rs. 12.28 crores and Rs. 15.00 crores towards Non-Plan and Plan respectively from the State Government upto July, 1992 against Rs. 29.12 crores and Rs. 41.40 crores due from the State Government. The salary for the month of July was paid from 4th August, 1992.

Implementation of Power Bond Scheme

4372. SHRI MENTAY PADMANA-BHAM: Will the Minister of POWER be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in 'Economic Times' dated 28th July, 1992 captioned "Power Ministry studying new options to raise funds";

(b) whether it is a fact that the power bonds scheme is a failure;

(c) what steps does Government propose to take to raise funds to invest in power sector;

(d) whether the failure of power bond scheme will affect on going projects in the power sector; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) to (c) It is proposed to raise funds for power projects through internal resources of the existing undertakings, Bonds, as well as assist, ance from multi-lateral funding agencies. Planning Commission has allocated Bonds worth Rs. 2367 crores to the Ministry of Power during 1992-93. It is pre-mature to consider the extent of subscriptions to the Bonds, at this stage.

## Payment not made by UPSEB to contractor

4373. SHRI RAJUBHAI A. PAR-MAR: Will the Minister of POWER be pleased to state:

(a) whether Government have received any complaint to the effect